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Declaration of Assets and Liabilities

Year 2021-2022

1919

I Roushan Kumar, son/daughter/wife of Late Gore Lal Singh, aged 25 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

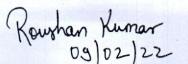
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.			Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	Rs 70000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	ks, Financial Rs90000/- itutions And n-Banking (2) Indian Bank, Bailey ancial Road, Patna		Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. – 49241/- Yearly LIC Rs 27700/- Yearly LIC Rs 10952/- Yearly P.P.F. of Rs 2000/- Monthly in S.B.I.(B.V.M) RD. of Rs6500/- Monthly in S.B.I.(B.V.M)	Nil	Nii	Nil	Nil
(v)	Motor Vehicles (details of make, etc.) Hero Honda BR01DF5526		Nil	Nil	Nil	Nil
vi)	Jewellery (give details of Nil weight and value)		Nil	Nil	Nil	Nil
vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means a person substantially dependent on the income of the employee.



B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have

Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan t- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement)	Nil	Nil	Nil	Nii	Nil
	- Current market value					
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

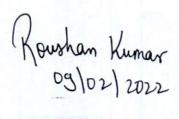
(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil

Roushan Kumar 09/02/2022

	(iii) Government Dues:		
	(a) dues to departments	Nil .	Nil-'
	dealing with government		
	accommodation		
	(b) dues to departments		
	dealing with supply of	Nil	Nil
	water		
	(c) dues to departments		
	dealing with supply of	Nil	Nil
	electricity		
N STATE OF			
	(d) dues to departments dealing with telephones	XVII	
	(e) dues to departments dealing with	Nil	Nil
	government	Nil	Nil
•	transport (including aircraft and		
	helicopters)		
	(f) Other dues, if any		
		Nil	Nil
(b)	(i) Income Tax including surcharge		*
	[Also indicate the assessment year	Nil	Nil
	upto which Income Tax Return	Assessment Year 2021-2022	
	filed. Give also Permanent Account	Pan No CZXPK0604G	
	Number (PAN)] (ii) Wealth Tax [Also indicate		
	the assessment	Nil	Nil
	year upto which Wealth Tax		
	return filed.]		
	(iii) Sales Tax [Only in case of		
	proprietary	Nil	Nil
	business]		
	(iv) Property Tax		
		Nil	. Nil .



		DD 43131 111102054500
GPF/CPF/PRAN No.	:-	PRAN No 111103854580
Gender	:-	M (M/F)
Date of Birth	:-	1 2 0 8 1 9 9 6 (DD/MM/YYYY
Class/Group	:-	C (A/B/C)
Cadre	:-	Bihar Legislative Assembly, Patna
		(Full Name e.g. B.A.S Bihar Administrative Service,
Cadre	:-	

I hereby declare that the above details are true to the best of my knowledge and belief.

NAWADA

Signature Kowhan Kumar

Name of Employee: Roushan Kumar

Place: PATNA

Designation: Office Attendant

Date: 09/02/2012

Home District

Department: Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Roushan Kumar 09/02/2022